

**Allocation of Funds to States for
Rural Development**

1044. SHRI N.K. SHEJWALKAR : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the amount earmarked for rural development to each State and the amount of it they utilised during the year ending 31st March, 1984 and thereafter upto 30th June, 1984; and

(b) the programmes for rural development undertaken by them and their progress ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) and (b) A statement is laid on the Table of the House. [Placed in the library, See No. LT. 8492/84]

Incentives to tribal Youths for Games

1045. SHRI BHEEKHBHAI : Will the Minister of SPORTS be pleased to state :

(a) whether there is any programme for providing incentives to tribal youths for playing games; and

(b) whether any coaching centres are proposed to be opened in blut dominated areas ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) and (b) Under the Scheme of All India Rural Sports Tournaments, a major segment of our youth in rural and tribal areas is sought to be involved in sports activities. Under this Scheme, competitions are organised by the State Governments at Block, District and State levels. The Central Government provides financial assistance to the state Government on flat rate basis for organising tournaments in various sports disciplines. Also, under the Scheme of Grants to State Sports Councils for development of sports and games, Central Government provides financial assistance towards establish-

ment/maintenance of rural sports centres in rural and tribal areas.

Under the Sports Talent Search Scholarships Scheme, students who are talented in sports including youths from rural/tribal areas are awarded scholarships.

**Non-Availability of Pure Cotton Seeds
to Cotton Growers**

1046. SHRI T. KOSALRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the cotton growers in Punjab, Haryana, Gujarat and Maharashtra have not been able to secure adequate quantities of pure cotton seeds;

(b) whether the paucity of pure cotton seeds has resulted in the production of about 170 Kg. of cotton per hectare in India as against the global average of 466 Kg. per hectare; and

(c) if so, the steps being taken to make available adequate quantities of pure cotton seeds to growers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) According to the State Governments of Gujarat, Haryana, Maharashtra and Punjab, there was no shortage of cotton seeds in Gujarat, Maharashtra and Punjab. In Haryana, some shortage was experienced on account of infestation of Kharif '83 crop by boll worms.

(b) Lower productivity of cotton in India is because of pre-ponderance of rainfed area under cotton to the extent of 71% causing uncertainty in sowing time, heavy incidence of pests and diseases, lower level of use of inputs due to poor economic conditions of farmers, etc.

(c) The Government of India endeavour to produce and distribute increasing quantities of certified cotton seeds including hybrid seeds under Centrally Sponsored Intensive Cotton Development

Programme. In addition, private agencies are also producing hybrid cotton seeds.

Adoption of Revised Mater Plan by D.D.A.

1047. SHRI NAWAL KISHORE SHARMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Delhi Development Authority has adopted a revised Master Plan for Delhi;

(b) the salient features thereof; and

(c) whether his Ministry has given concurrence to the said Master Plan ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes,

(b) The Perspective Development Plan for Delhi will cater to the needs of an estimated population of about 128 lakhs in the year 2001 (122 lakhs urban and 6 lakhs rural) in respect of housing, community facilities, transportation work and recreational areas, etc.

(c) Govt. have not received the plan.

Progress in the Implementation of the NREP in Bihar

1048. SHRI A.K. ROY : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the progress in the NREP in Bihar in the last three years, amount spent, employment generated and permanent asset created, facts in detail with year-wise break-up thereof; and

(b) whether there is any system of evaluation of the progress by the Centre, if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) :

(a) A statement indicating the funds allocated, expenditure incurred, employment generated and assets created under National Rural Employment Programme during the years 1981-82 to 1983-84 is attached.

(b) The progress of implementation of the programme in different States/UTs, is reviewed from time to time, on basis of the monthly/quarterly progress reports received from the State Governments/Union Territory Administrations. Programme guidelines also provide for conducting of periodical evaluation studies of works executed under the programme by the States/UTs. The Central Government also get evaluation studies conducted through reputed Organisations/Institutions of the National/State level. Presently, evaluation studies are being conducted by Programme Evaluation Organisation of the Planning Commission in 11 States including Bihar.

Statement

Statement showing the funds allocated, expenditure incurred, employment generated and assets created under National Rural Employment Programme in Bihar during the years 1981-82 to 1983-84

| Year | Funds allocated including State share (Rs. in lakhs) | Expenditure incurred (Rs. in lakhs) | Employment generated (Lakh Mandays) |
|---------|--|-------------------------------------|-------------------------------------|
| 1981-82 | 4840.00 | 2579.42 | 318.70 |
| 1982-83 | 5080.00 | 5137.65 | 450.64 |
| 1983-84 | 5744.00 | 4737.71 | 354.16 |